

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. CYBER
INFOSYSTEMS AND TECHNOLOGIES PRIVATE LIMITED**

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Cyber Infosystems and Technologies Private Limited
2.	Date of incorporation of corporate debtor	07 th February, 2000
3.	Authority under which corporate debtor is incorporated/ registered	ROC AHMEDABAD
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U32201DN2000PTC000148
5.	Address of the registered office and principal office (if any) of corporate debtor	Gala No. 106, Everest Industrial Estate, Near 66 KVA Power Substation, Amli, Silvassa, Dadar & Nagar Haveli, Silvassa, Dadra & Nagar Haveli, India, 396230.
6.	Date of closure of Insolvency Resolution Process	22/04/2025
7.	Liquidation commencement date of corporate debtor	22/04/2025
8.	Name and registration number of the insolvency professional acting as liquidator	Mrs. Riddhi Sanket Gandhi Reg. No.: IBBI/IPA-001/IP-P-02631/2021-2022/14041
9.	Address and e-mail of the liquidator, as registered with the Board	Address: B-21, Kalpana Society-2, Opp. Suzuki Show Room, Near Deepa Complex Adajan Patiya, Rander Road, Surat, Gujarat, 395009. Email: kadhiwala_riddhi@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 103, Shree Apt., Beside "Samrudhdi" Building, Nanpura, Surat – 395003. Email: Cirp.cyberinfosystems@gmail.com
11.	Last date for submission of claims	22/05/2025

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s Cyber Infosystems and Technologies Private Limited on 22/04/2025.

The stakeholders of M/s Cyber Infosystems and Technologies Private Limited are hereby called upon to submit their claims with proof on or before 22/05/2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. We request you to keep kadhiwala_riddhi@yahoo.co.in in CC while submitting claims to the process E-mail ID

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of

India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



A handwritten signature in blue ink, appearing to read "R. S. Gandhi", with a horizontal line underneath it.

Date : 26-04-2025
Place : SURAT

Riddhi Gandhi
Liquidator in the matter of
Cyber Infosystems and Technologies Private Limited
IBBI Reg. No. IBBI/IPA-001/IP-P-02631/2021-2022/14041
Address: B-21, Kalpana Society-2, Opp. Suzuki Show Room, Near
Deepa Complex Adajan Patiya, Rander Road, Surat, 395009.
AFA Valid upto: 30/06/2025